



# THE GOODS AND SERVICES TAX PRACTITIONERS' ASSOCIATION OF MAHARASHTRA

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Ref: A/19-20/480

To

Smt. Nirmala Sitharaman

Hon'ble Union Minister of Finance

Government of India

North Block, New Delhi – 110 001

Respected Madam,

Date: 13<sup>th</sup> August 2019

VIA AIR MAIL 200 0000/

भारतीय डाक



EN9869858395IN IVR:6977869858395

SP MATUNGA 50 (400019)

Counter No:5,13/08/2019,11:54

To:SMT NIRMALA S,HON UNION MINIST

PIN:110001, New Delhi GPO

From:THE GOODS &amp;,ASSOCIATION OF M

Wt:20gms

Amt:41.30(Cash)Tax:6.30

**Sub: Extension of due date for filing GSTR-9 & GSTR-9C for F.Y. 2017-18 & other due dates falling in August and September 2019**

The Goods & Services Tax Practitioners' Association of Maharashtra (GSTPAM) is a State-level body of Sales Tax Practitioners' established in the year 1951. The Association has over 3,200 members spread all over the State of Maharashtra comprising of Tax Practitioners and other professionals such as Chartered Accountants, Cost Accountants, Company Secretaries and Advocates practicing in GST, VAT, Service tax and allied laws. The Association's main object is to educate the public in general and the members in particular on Indirect Taxes operative in the State of Maharashtra and whole of India.

We write to you today to appraise you about the hardship faced by our brothers and sisters in the State of Maharashtra due to destructively heavy rains and flooding. We are certain that you are fully aware of the grave situation caused due to floods in Western Maharashtra, especially in the districts of Kolhapur, Satara, Sangli and Konkan region. Residents of these and many other areas are devastated due to the natural calamity. The situation has not improved as these areas are still receiving heavy rains impeding the recovery efforts.

The immediate demand of the situation is the rehabilitation of the flood affected citizens and monetary and other aid to the families. All efforts of help are being made by many of us at organisational and personal level. However, there is an equal

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necessity for grant of extension in the due dates of compliance under various laws, as such dates are causing severe anxiety among the already distressed members of trade and the profession.


In this hour of severity, tax professionals as well as the members of the industry cannot be expected to comply with the deadlines for returns and audit under the GST as well as the Income Tax Act. It would be inhumane and unjust to force the taxpayers and the tax professionals to comply with the deadlines until their life returns to normalcy.

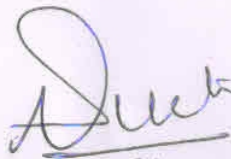
We, therefore, seek your early intervention to extend the due dates for Annual Return and Audit under the GST Acts and the Income Tax Act as well as the due dates for filing various monthly returns falling due in the months of August and September 2019.

Considering the gravity of the disaster, it is only just that we request your good self to consider extending the due date of annual return and audit under the GST law by at least three months. We also request your good self to take up this matter on a priority basis.

Yours sincerely,

For The Goods and Services Tax Practitioners' Association of Maharashtra

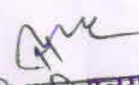
  
Dinesh Tambde  
(President)

  
Aditya Surte  
(Convenor-L&R)

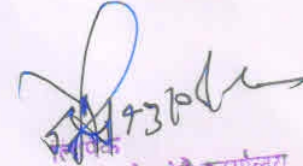
Vinod Mhaske / Aditya Seema Pradeep /  
Amol Mane / Narendra Sonawane / Alok  
Singh / Ritesh Mehta / Abhijit Berde  
(Jt. Convenors – L&R Committee)

CC:


- 1) Shri. Devendra Fadnavis  
Hon'ble Chief Minister, Maharashtra State

  
मुख्यमंत्री सचिवालय  
महाराष्ट्र शासन  
मंत्रालय, मुंबई - ४०० ०३२.  
दिनांक 13/08/19

- 2) Shri. Sudhir Mungantiwar  
Hon'ble Minister of Finance, Maharashtra State

  
१३/०८/१९  
सचिव  
वित्त, निर्यात व सेवा कर यांचे कार्यालय  
महाराष्ट्र शासन, कार्यालय  
मुंबई ४०० ०३२

- 3) Shri. Rajeev Jalota  
Hon'ble Commissioner of State Tax, Maharashtra State

  
13/08/19  
कर सहाय्यक,  
राज्यकर आयुक्त,  
वस्तु व सेवा कर विभाग,  
महाराष्ट्र राज्य मुंबई.  
यांचे कार्यालय.

- 4) Smt. Sungita Sharma  
Principal Chief Commissioner of CGST & CX, Mumbai Zone

